

SERVICE PLAN ON THE DERA ISMAIL KHAN HOUSING SOCIETY, DELHI

5889. SHRI YOGESH CHANDRA MURMU: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 4936 on 17th December, 1973 and state:

(a) whether the plans for storm water drains and water supply in respect of the Dera Ismail Khan Housing Society, Delhi have been approved by now;

(b) if not, the precise difficulties coming in the way of granting such approval and the steps Government propose to take to overcome them, and

(c) what steps Government have taken to obtain the progress report from the Society from the quarter beginning January, 1973?

THE MINISTER OF WORKS HOUSING (SHRI BHOLA PASWAN SHASTRI): (a) No, Sir.

(b) (i) *Storm water drains:*

Certain discrepancies in the Plans submitted by the Society were intimated to them for clarification which is awaited.

(ii) *Water supply:*

The Plans submitted by the Society did not indicate the source of water supply. They have been asked to submit revised Plans, indicating this, which are awaited.

(c) Standing instructions were issued to the Society for submitting quarterly progress reports. Delhi Administration is contemplating action against the Society for failure to submit the progress reports.

COMMITMENTS BY THE VICE-CHAIRMAN OF DDA IN A MEETING OF PASCHIMPURI AND MADANGIRI JANTA COLONIES

5890. SHRI JHARKHANDE RAI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the D.D.A. Vice-Chairman attended a meeting of the Members of Registered Agencies Paschimpuri and Madangiri Janta Colonies on the 5th May, 1973;

(b) whether in the meeting he sanctioned certain demands of the residents;

(c) whether nothing has been done to execute the sanctioned demands so far;

(d) whether recently a memorandum was sent to him reminding about the sanction given by him; if so, the contents thereof; and

(e) the steps taken to implement the sanctioned demands?

THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SHASTRI): (a) Yes.

(b) The Vice-Chairman, Delhi Development Authority, gave a hearing to the demands and informed the representatives, that he would consider them.

(c) to (e). The position in respect of the demands discussed in the meeting held in May 1973, is given in the statement laid on the Table of the House [Placed in Library. See No. LT-6645/74]. The position in respect of the demands mentioned in a letter dated the 26th February, 1974, received from the Vice-President, Registered Agency, Paschimpuri, is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-6645/74].